

12.05 1/2 hrs.

TELECOM REGULATORY AUTHORITY OF INDIA

(AMENDMENT) BILL\*

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): On behalf of Shri Ram Vilas Paswan, I beg to move for leave to introduce a Bill to amend the Telecom Regulatory Authority of India Act, 1997.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Telecom Regulatory Authority of India Act, 1997. "

*The motion was adopted.*

SHRI TAPAN SIKDAR: I introduce the Bill.\*\*

---

12.06 hrs.

**\*\*\*STATEMENT RE: TELECOM REGULATORY AUTHORITY OF**

**INDIA (AMENDMENT) ORDINANCE**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): On behalf of Shri Ram Vilas Paswan, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Telecom Regulatory Authority of India (Amendment) Ordinance, 2000.

---

\*Published in the Gazette of India, Extraordinary, Pt-II, Section-2, dated 9.3.2000

\*\*Introduced with the Recommendation of the President

\*\*\*\*Treated as laid on the Table of the House.